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N. Ramdas -Vrs- UOI

For Orders/Directions Sl.No.23
O.A. No.134/16

Order dated 7th September, 2016

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (J)
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Mr. D.P. Dhalsamant, Ld. Counsel appearing for the applicant submitted that though his name is not reflected in the cause list, in the meantime, he has filed a Memo for withdrawal of the O.A. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn. Mr. G.R. Verma, Ld. ACGSC appearing for the Respondents is present and heard.


MEMBER(A)


MEMBER(J)

K.B.